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FIRST APPELLATE AUTHORITY  
(Under Section 19 of RTI Act, 2005)  
Ministry of Law & Justice  
Department of Legal Affairs  
Room No. 406-B 'A' Wing  
Shastri Bhawan, New Delhi – 110001

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**Appeal No. 23(67)/2012 – IC**

IN THE MATTER OF:

Shri Ram Naresh Kashya  
D-453 A, Gali No. 2  
East Gokulpur  
Delhi- 110094

Versus

Appellant

Central Public Information Officer  
Ministry of Law & Justice  
Department of Legal Affairs  
Shastri Bhawan, New Delhi

Respondent

**Date of Hearing : 2.7.2012**


Present :

1. Shri Ram Naresh Kashya in person, the Appellant.
2. Smt. Asha Sota, CPIO
3. Shri V.K. Gupta, Section Officer, Admn. I, Department of Legal Affairs, Ministry of Law & Justice.

**ORDER**

1. The appellant in his appeal has stated that the complete information has not been given to him saying that the Recruitment Rules of Court Clerks was not given whereas the Appellant was shown that the Recruitment Rules which were sent to him also belongs to Court Clerks as per page 513 of Recruitment Rules.
2. He has submitted that copy of the result of Typing Test is not been given.
- ✓ 3. Section Officer, Admn. I is hereby directed to provide a signed copy of result of the Typing Test conducted for the persons who have been selected for the post of Court Clerk vide Order dated 82/2011 dated 18.08.2011 and O.M. dated 21/03/2012 as well as the Attendance Sheet of the candidates who appeared in the typing test.

4. Copy of this order may also be placed before the Joint Secretary, Administration for taking appropriate action.
5. The above information may be given to the Appellant within fifteen days from the date of issue of this order.

  
(Satish Chandra)  
Joint Secretary & Legal Adviser  
First Appellate Authority

To

1. Shri D.K. Bhardwaj, JS&LA/Admn.I, Department of Legal Affairs, Shastri Bhawan, New Delhi- 110 001
- ✓ 2. Shri Nirmal Singh, Director/CPIO, D/o Legal Affairs, Shastri Bawan, New Delhi- 110001
3. Shri Jagdish Kumar, SO, Imp. Cell, D/o Legal Affairs, Shastri Bhawan, New Delhi- 110001.
4. Shri V.K. Gupta, Section Officer, Admn. I, Department of Legal Affairs, Ministry of Law & Justice.
5. PPS to Law Secretary for information.
6. Shri Ram Naresh Kashya, D-453 A, Gali No. 2, East Gokulpur, Delhi- 110094 (by Speed Post).

For compliance pl.

NS  
4.7

CPIO

I.C.

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